

nohar Lohia Hospital, New Delhi. Ad-hoc Medical Officers are working against 38 vacancies. The remaining 30 vacancies exist w.e.f. 30.4.1990.

(b) As Ad-hoc Medical Officers have been allowed to continue beyond their original tenure for which they were appointed on the basis of Central Administrative Tribunal, Judgement, 38 posts of Junior Resident Doctors were not filled up to adjust them.

(c) Yes, Sir.

(d) The Government is taking action to post ad-hoc Medical Officers against regular vacancies of Central Health Service Doctors as per Central Administrative Tribunal judgement. Orders have since been issued to fill up the vacancies of Junior Resident Doctors.

[English]

Wages to Leprosy Officers in Voluntary Organisation

10092. DR. Y.S. RAJA SHEKAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a conference of Leprosy Officers of Voluntary Organisations was held recently in New Delhi.

(b) if so, what were the conclusions arrived at the conference;

(c) whether any decision has been taken to provide the same salary and other allowances to the doctors, para-medical workers etc. working in the voluntary organisations as those given to Government doctors etc.; and

(d) what was the expenditure involved on the conference?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir. Annual Conference of State Leprosy Officers and Voluntary Organisation involved in leprosy programme was held at New Delhi from 12-14 April, 1990.

(b) The conclusions/recommendations of the Conference are given in Statement below.

(c) No, Sir.

(d) Rs. 8.715 lakhs.

STATEMENT

The following major recommendations were made at the Conference:

1. To ensure early detection and treatment of cases;
2. To extend MDT to all low endemic districts by 1995;
3. Stipend should be revised for all categories of leprosy trainees;
4. The subject of leprosy should be given a rightful place in the curriculum of Medical Colleges and other similar institutions;
5. The budget proposed under Health Education and rehabilitation should be enhanced.
6. Financial and administrative powers of State Leprosy Officers & District Leprosy Officers should be enhanced.
7. The quality and quantity of anti-leprosy drugs must be made adequate and regular;

8. There is a need to increase training facilities for leprosy staff; and
9. Emphasis should be laid more on integrated rehabilitations activities.

Application to Charter Fishing Vessels

10093. SHRI PRAKASH V. PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a number of applications for chartering of fishing vessels were rejected on petty grounds;

(b) if so, the details together the reasons therefor; and

(c) the steps being taken to ensure that entrepreneurs are given a chance to rectify the errors in their applications?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) A copy of the application form, and detailed guidelines are issued to all interested parties before an application is made to the Ministry. Also, all efforts are made to incorporate documents which are submitted by the applicants in additions to their original application, as long as the documents are submitted before the Charter Screening Committee screens the applications.

Post Graduation Examination in Medicines/Medical Sciences

10094. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to introduce an uniform examination system for Post Graduation in Medicine/Medical Sciences;

(b) whether the said examination is likely to be conducted by an autonomous body; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). As per directions of the Supreme Court, all the concerned States/ Union Territories, except Jammu & Kashmir and Andhra Pradesh contribute 25% Post Graduate Medical/Dental seats in each medical/dental college or institution, other than private medical/dental colleges, without taken into account any reservation, for All India Entrance Examination in various Post Graduate Medical and Dental Courses, including General Medicine, and such a competitive examination is conducted by the All India Institute of Medical Sciences, New Delhi, on all- India basis.

[*Translation*]

Fruit Based Industries in Bihar

10095. SHRI BHOGENDRA JHA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether fruits based units had been set up in the co-operative sector at Madhubani, Darbhanga and Oeni in Bihar some time back;

(b) if so, the details in regard to the production/production capacity of these units and present position thereof;

(c) the steps being taken to bring all three fruits based units into operation;